


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP(IB) No. 41/BB/2018	For compliances	A and Y Partners	Sec 7 of I&B	Mr. Prem Pradeep	M/s Indies Vineyards Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
26	SHASHANK NAGENDRAN 9742972097	PETITIONER	

**ORDER**

Counsel for Petitioner/Financial Creditor is present. He has filed memo seeking extension of time for complying objections. Time extended till 14.03.2018 for complying objections.

  
Member (T)

  
Member (J)